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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 141/17 in CA(CAA) No.76/BB/ 17	-	For filing amended petition	230/ 232	Objectwin Technology India Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
i.	Rekha K. Arjun	Adv for Applicant	

Counsel for petitioner is present. Counsel has filed a memo along with amended scheme. He is also directed to carry out amendment in the original scheme filed with the Tribunal.

Heard him.

List it for orders on 03.11.2017.


MEMBER (J)


MEMBER (T)